

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 82 of 2011

Dated : 21st July, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Essar Power Limited ... Appellant(s)

Versus

Uttar Pradesh Electricity
Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Amit Kapur and Mr. Vishal Anand

Counsel for Respondent (s): Mr. M.G. Ramachandran
Mr. Vishal Gupta for R-2.

ORDER

Post the matter for further hearing on **26th July, 2011 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ss/rt